

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 265 of 2012**

**Dated : 12<sup>th</sup> August, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**Brihanmumbai Electric Supply &  
Transport Undertaking** ..... **Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory  
Commission & Ors.** ..... **Respondent(s)**

**Counsel for the Appellant(s):** **Mr. Harinder Toor**  
**Mr. S.N. Bhole**  
**Mr. Ganesh Kamath**  
**Mr. Rajendra D. Patsute**

**Counsel for the Respondent(s):** **Mr. Buddy A. Ranganadhan for R-1**

**ORDER**

We have heard the learned counsel for the parties. Both the parties have filed their respective Comprehensive Written Submissions.

***Judgment is Reserved.***

**(V.J. Talwar)**  
**Technical Member**  
pr/vt

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**